

AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). A FICCI delegation consisting of its President and ten other members met the Prime Minister on 12th July, 1994 and presented a document - "Vision 2005-A Strategic Blueprint" for country's development.

So far as Small Scale Industries is concerned FICCI has, interalia, suggested for the urgency to encourage the rapid and efficient growth of Small and Medium Scale Industries by minimising their transaction cost through the provision of targetted infrastructure facilities. In this connection, it may be mentioned that a scheme of Integrated Infrastructural Development (including technological backup services) for small scale industries in rural/backward areas has recently been launched by the Government.

(d) Both Central and State Governments have been providing incentives for the development of Small Scale Industries. Some major incentives are excise exemption/concession, concessional finance, priority sector lending, reservation of items for exclusive production, reservation of items for purchase from small scale units, machinery on hire purchase, technical consultancy services, testing facilities, common facility services, provision of industrial accommodation etc.

[Translation]

Investment of KVIC

2590. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) the total amount invested by the Khadi and Village Industries Commission in the various listed and recognised institutions of Uttar Pradesh as on June 30, 1994;

(b) the number of institutions recognised by the Commission in the State during the last three years; and

(c) the number of institutions which have been issued certificates during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) Khadi and Village Industries Commission (KVIC) informed that the total investment made by them in the directly listed institutions of Uttar Pradesh as on 31.3.94, is Rs. 6896.80 lakhs.

(b) and (c). The number of institutions recognised by Khadi and Village Industries Commission and the number of institutions which have been issued Khadi Certificates by KVIC in Uttar Pradesh during the last three years is as follows:—

Year	No. of Institutions recognised by KVIC	No. of Institutions to which Khadi certificates have been issued by KVIC
1991-92	203	100
1992-93	1175	195
1993-94	327	108